

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR**

Original Application No. 1050 of 2004

Jabalpur, this the 24th day of August, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

1. D.K. Thakur, S/o. Shri S.N. Thakur,
Date of birth 7.12.1965, R/o. 10/18,
Lekha Nagar, Ridge Road, Jabalpur.
2. Milind Attut, S/o. late Shri A.P. Attut,
Date of birth 27.6.1968, R/o. 12/18,
Lekha Nagar, Ridge Road, Jabalpur. Applicants

(By Advocate – Shri S. Paul)

V e r s u s

1. Union of India, through it's Secretary,
Ministry of Defence, South Block,
New Delhi.
2. The Controller General, Defence Accounts,
West Block-V, R.K. Puram,
New Delhi.
3. Controller of Defence Accounts, Ridge Road,
Jabalpur. Respondents

(By Advocate – Shri S.P. Singh)

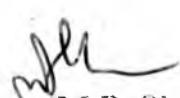
OR D E R (Oral)

By M.P. Singh, Vice Chairman –

The learned counsel for the applicants seeks permission to withdraw this Original Application. Permission is granted. Accordingly, this Original Application is dismissed as withdrawn.

(Madan Mohan)
Judicial Member

“SA”


(M.P. Singh)
Vice Chairman